

- (ii) To undertake R&D projects in the aforesaid areas to achieve improved designs specifically keeping the following aspects in view.

Improve quality and reliability  
Reduce material costs  
Compress shopfloor time  
Improve ergonomic and aesthetic aspects.

- (iii) To indigenise on a large scale electronic and mechanical components to promote national goal of self-reliance and save as much foreign exchange as possible.
- (iv) To closely interact/with academic institutions such as IITs, government sponsored research laboratories to develop high technology products as also to solve problems of industry.
- (v) To establish a highly sophisticated Materials Appraisal Laboratory to ensure quality and reliability of materials, components and finished products.

(c) The following assistance is normally given by Government through Department of Scientific and Industrial Research (DSIR) :

- (i) Import facilities for R & D activities.
- (ii) Preferential treatment in delicensing to units based on indigenous technology.
- (iii) Fiscal incentives for scientific research.

**Assessment of potential for generation of electricity from sea waves in West Bengal**

1393. SHRI MATILAL HANSDA : Will the PRIME MINISTER be pleased to state :

(a) whether any survey team was sent to West Bengal to assess the potential for generation of electricity from sea waves;

(b) if so, the findings of the survey team; and

(c) the response of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) No, Sir.

(b) and (c). Do not arise.

**Public Sector Undertakings without Chairmen**

1394. SHRI R. S. MANE : Will the PRIME MINISTER be pleased to state :

(a) the number and names of the Public Sector Undertakings which are without Chairmen for the last three years; and

(b) the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Nil.

(b) Does not arise.

**Transfer of technology by Netherlands**

1395. SHRI BHARAT KUMAR ODEDRA : Will the PRIME MINISTER be pleased to state :

(a) whether the Netherlands Government is willing to enlarge the scope of technology transfer to India through exchange of science and funding of selected projects;

(b) if so, the details of the project; and

(c) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN

THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) to (c). Department of Science and Technology and its Dutch counterpart signed in July, 1985 a Memorandum of Understanding (MOU) on Scientific Cooperation between India and Netherlands. As a follow-up the Indo-Netherlands Joint Committee on Science and Technology met at New Delhi on March 3-4, 1986 and identified the following four areas for bilateral cooperation :

—Instruments;

—Anaerobic Waste Water Treatment of Pollution Control;

—Surveying and Mapping Technology; and

—Astronomy.

**Income ceiling regarding educational facilities to Scheduled Castes and Scheduled Tribes**

1396. SHRI PARASRAM BHARDWAJ : Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to raise the income ceiling of the parents of Scheduled Castes and Scheduled Tribes children, to provide educational facilities to them; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) and (b). The Ministry of Welfare has already raised the income ceiling of the parents/guardians from Rs. 500/- to Rs. 1,000/- p.m. (excluding house rent allowance) under the Centrally Sponsored Scheme of Pre-matric Scholarships for the children of those engaged in unclean occupations. As regards the other Centrally Sponsored Scheme of Post-matric scholarships for the Scheduled Castes and Scheduled Tribes students, a High Level Official Committee has been set up by the Ministry to examine the various aspects of

the scheme and give suitable recommendations regarding increase in the rates of scholarships, upward revision of the income ceiling of parents etc.

**Plant for manufacture of push-button telephone instruments**

1397. SHRIMATI BASAVARAJESWARI : Will the PRIME MINISTER be pleased to state :

(a) whether a plant has been set up near Bangalore for the manufacture of push-button telephone instruments;

(b) what are the various kinds of telephones to be manufactured;

(c) the likely turn over of the plant; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Push-button telephones are manufactured by units in and around Bangalore.

(b) Decadic and Dual Tone Multi Frequency (DTMF) type telephones are to be manufactured.

(c) The licensed capacity of the plant is 5 lakh nos. each per annum.

(d)	Unit	Annual licensed capacity
(i)	Indian Telephone Industries.	5 lakh nos.
(ii)	Swede (India) Teltronics Ltd.	5 lakh nos.